

RAJASTHAN HIGH COURT, JODHPUR

CORRIGENDUM

No.Esst.(RJS)/**201**/2016

Date : 06.12.2016

The word "**APO**" mentioned against the name of Shri Lokesh Kumar Sharma (Sr.No.4) in Column No. 3 at page No.3 of this office order No.Esst.(RJS)/43/2016 dated 01.03.2016, is hereby deleted.

BY ORDER,


REGISTRAR (ADMN.)

Date : 06.12.2016

No.Esst.B2(v)/TP/62/2016/**13010**

Copy forwarded to the following for information and necessary action:-

1. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. **Shri Lokesh Kumar Sharma, Fulltime Secretary, DLSA, Udaipur.**
6. **District & Sessions Judge, Udaipur.**
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR (ADMN.)